

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

AZ
Y

THIS THE 26TH DAY OF DECEMBER, 1997

HON.MR.JUSTICE B.C.SAKSENA,V.C.

HON.MR.S.DAS GUPTA, MEMBER(A)

Contempt Petition no. 2171 of 1993

In

Original Application No. 1619 of 1993

V.K. Singh

.... Applicant

Versus

Telecom Divisional engineer,

Sultanpur

Assistant Engineer

Telephone(Operation)

Sultanpur

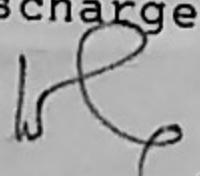
.... Respondents

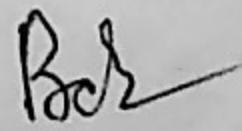
O R D E R (Oral)

JUSTICE B.C.SAKSENA, V.C.

Through this contempt petition the applicant alleges violation by the respondents to comply with the interim order passed in OA 1619/93. The record of the said OA shows thgat the interim order passed in the said OA has lapsed and has not been continued from 17.5.94.

2. In view of the above, the contempt petition fails and is hereby dismissed. Notices issued to the respondents are discharged.


MEMBER(A)


VICE CHAIRMAN

Dated: 26th December, 1997

Uv/